

(A)  
FORM NO.4

(See Rule 12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH

**ORDER SHEET**

Application No. .... OA ..... of 1998

29/6

Applicant (s)..... Niranjan Behera ..... Respondent (s)..... U.O.I 808

Advocate for Applicant (s)..... Mr. P.K. Mishra ..... Advocate for Respondent (s)..... Mr. S.C. Samantray

Mr. S.C. Samantray, Additional Standing Counsel  
(Central).

**NOTES OF THE REGISTRY**

**ORDERS OF THE TRIBUNAL**

280 for 18 50/

filed.

For Regn pl.

Subm  
29.05.98  
SOL (J)

29/5/98

Registration  
S.

**REGISTER**

S  
Registrar

ORDER NO.1, DATED 29-05-1998.

It is submitted by the learned counsel for the applicant Shri B.K. Mishra that the matter may be disposed of at the stage of admission by issuing a direction to the Respondents in terms of the submissions made in the Original Application.

The short facts of this case are that the applicant has been engaged as a Sweeper cum Water man on daily wage basis in Chhatia Branch Post Office w.e.f. 2-5-1988 and has been continued as such for last ten years with intermittent breaks. A Post of ED Packer has fallen vacant in Chhatia Sub Office on 25.5.98 due to superannuation of the earlier incumbent. To fillup the post, Sub Divisional Inspector of Posts, Cuttack South Division has called for names from Employment Exchange. Even though the applicant has the requisite qualification and has registered his name in the Employment Exchange, his name has not been sponsored by the Employment Exchange. The applicant has made a

V

O.A.296/98

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

A copy of  
the Or. No. 1  
dt. 29.5.98 sent  
to all respondents  
by Regd. Post  
with 0-4 copies

The same copy  
may also be given  
to the applicant  
counsel.

G.N.R.A.

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Munshi

02.06.98

S.O

Received  
copy  
P. K. Mishra  
10.6.98

direct application to the Departmental Authorities but he apprehends that his application may not be considered as his name has not been sponsored by the Employment Exchange and that is why, he has come up in this original application with a prayer that a direction be issued to the Departmental Authorities to consider his candidature for the post of ED Packer, Chhatia Sub Office. There are instructions of DG in letter dated 6.6.1988. Posts that casual workers, workers on daily wage basis, should be considered for ED posts. In this case, if the applicant has been working as Sweeper cum Waterman from 1988 and in case he has filed an application within the last date of receipt of names from the Employment Exchange and in case, he is eligible to be considered for the post in question, then Respondents should consider his candidature alongwith others for the post of ED Packer, Chhatia Sub Office.

With the above directions the Original Application is disposed of. No costs.

*Aditya*  
VICE-CHAIRMAN  
29.5.98

MEMBER (JUDICIAL)